

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-331/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2018**

NAME OF THE PARTIES: Metrika Enterprises

v/s.

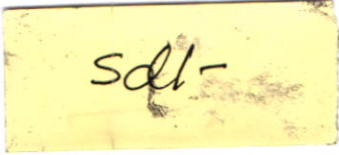
Marvel Realtors & Developers Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

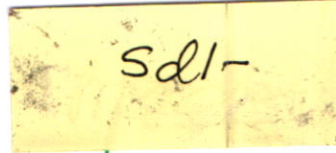
26. C.P. (IB)-331/(MB/2018)

Both sides present. At request, the mater is adjourned to
09.07.2018



V. NALLASENAPATHY
Member (Technical)

ps



BHASKARA PANTULA MOHAN
Member (Judicial)